## Forces to Forces Corporation with U. S.

## 4814. SHRI SOM PAL: DR. NAUNIHAL SINGH:

Will the Minister of DEFENCE be pleased to state;

- (a) whether some talks with the U.S. for "forces-to-forces" cooperation have been held;
- (b) if so, whether some programme for exchange of staff, mutual study and observation of each other's defence systems and sites, and joint exercises including naval exercises has been finalised or planned; and
- (c) if so, what are the details and rationale thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir

(to) and (c) The interaction envisaged between the Armed Forces of India and the US include exchange of visits, participation in! training) programmes, and Seminars-Symposia. A joint Naval training exercise was also conducted recently between, two ships each of the Indian and US Navies off the Western seaboard of india.

Our Armed Forces personnel interact with their counterparts of many other countries through a structured proceLss which contributes towards confidence building and in enabling the Indian Armed Forces to upgrade their professional abilities.

## Recruitment in Army

- 4015. SHRIMATI KAMLA SINHA: Will the Minister of DEFENCE be pleased to state:
- (a). whether Government's notice has been drawn to a news item published in the Naw Bharat Times, Patna (Hindi edition) of 12th My, 1992 captioned as 'Sena Mien Bhi Niyuktiyan Aur Padonaat&yan Bikti Haiti'; and
  - (b) if s6, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) and (b) Government have seen the report published in the Nav Bharat Times, Patna (Hindi edition) of 12th July 1992 captioned as 'Sena Men Bhi Niyuktiyan Aur Padonnatiyan Bikti Hain'. The news item gives the personal views of the author and does not reflect the correct position regarding appointments/promotions in the Armed Forces.

## रका कार्यो के लिए भूमि अधिग्रहण के लिए मध्य प्रदेश में भू-स्वामियों को अदा किया गया मुआवजा

4016 श्री अजीत जोगी: चौधरी हरिसिह: डा० अवरार अहमद:

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) सरकार द्वारा मध्य प्रदेश और प्रन्य राज्यों में आयुध डिपुन्नों और रक्षा सस्थानों की स्थापना के लिए अधिगृहीत की गई रिहायशी जमीन और कृषि-भूमि का जिलेवार क्यौरा क्या है;
- (ख) क्या विस्थापित व्यक्तियों को वैकल्पिक भूमि स्रौर रोजगार उपलब्ध करा दिया गया है ;
- (ग) यदि हो, तो इस संबंध में ब्यौरा क्या है;
- (घ) यदि न हीं, तो उसके क्या कारण हैं; श्रौर
- (ङ) श्रिधिगृहीत भूमि के बदले किस स्राधार पर मुश्रावजा दिया गया है ग्रीर क्या वह पर्याप्त था?

रक्षा मंत्री (श्री शरब पवार):
(क) मध्य प्रदेश तथा श्रन्य राज्यों में
समय-समय पर रक्षा प्रयोजनों के लिए
भूमि का ग्रर्जन किया गया है। पिछले
3 वर्षों के दौरान मध्य प्रदेश तथा श्रन्य
राज्यों में ग्रायुष्ठ डिभुग्नों तथा श्रन्य रक्षा